

**F. No. J-11017/21/2017-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**

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Shastri Bhawan, New Delhi  
Dated 9<sup>th</sup> March, 2020

**ORDER**

The President is pleased to engage following five Advocates as Central Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Patna, as mentioned in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

**High Court of Patna**  
**Central Government Counsel**

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
1.	Radhika Raman	Mohalla-Budha Colony, Back-B-60, Patna-1. Mob: 9334143242 Email: radhikaraman23@gmail.com	BH/5705/1999
2.	Tarkeshwar Nath Thakur	Block 'B' 303, Bashudeo Place, Ranjan Path, Near Gyan Niketan High School, West Bailey Road, Patna-801503 Mob: 9431052001 Email: tnthakuradvocate@gmail.com	BH/11394/1996
3.	Ratnesh Kumar	Chamber No. 4, District Bar Association, Patna Civil Court, Patna. Mob: 9334185956, 9835450455	BH/1365/2010
4.	Kumar Sachin	"Sushilashram", Backerganj Bazaza, Patna-800004 Mob: 9835095675 Tel: 0612-2675675 Email: adv.kumarsachin@gmail.com	BH/1972/2003
5.	Ms. Priyanka Raj Laxmi	303, Parsauni Plaza, Ram Nagri More, Ashiana Road, Patna-25 Mob: 9955241804 Tel: 0612-2584649 Email: priyankaraj661@gmail.com	BH/2968/2003

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

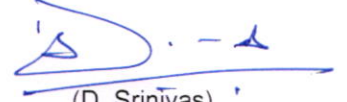


(S. R. Mishra)

Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, ASGI, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. The Registrar, High Court of Patna, Bihar.
4. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, Satguru Sadan, Road No. 13-B, Rajendra Nagar, Patna-800016 (Bihar).
5. The five Central Government Counsel as above.
6. One copy of this order has been uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

Tel. 011-23384945

Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)